

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 4069/2019

BHARAT PETROLEUM CORPORATION LTD. & ORS.

Petitioner(s)

VERSUS

SANJEEV ARORA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.61922/2019-EXEMPTION FROM FILING O.T. and
IA No.61920/2019-CONDONATION OF DELAY IN REFILING)

Date : 01-05-2019 This petition was called on for hearing today.

For Petitioner(s) Mr. Rajeev Mishra, Adv.
Mr. Sanand Ramakrishnan, AOR

For Respondent (s) Ms. Meghna Tandan, Adv.
Ms. Vibhooti Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay in refiling the petition is condoned.
Registry to proceed further.

RAJESH KUMAR GOEL
Registrar

CD